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**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No:** 335

**Dated:** 08-08-2013

In the interest of administration, following transfers and postings of Judicial Officers are hereby made:-

1. Sh. Sanjay Dhar, Presiding Officer MACT, Jammu is repatriated from deputation and posted as Principal District & Sessions Judge, Leh, vice Sh. Sanjay Parihar.
2. Sh. Mohd. Akram Chowdhary, Principal District & Sessions Judge, Ramban, is transferred and posted on deputation as Presiding Officer MACT, Jammu vice Shri Sanjay Dhar.
3. Sh. Rajesh Sekhri, Principal District & Sessions Judge, Reasi, is transferred and posted as Principal District & Sessions Judge, Ramban, vice Sh. Mohd. Akram Chowdhary.
4. Shri Romesh Kumar Wattal, Additional District & Sessions Judge, Srinagar is transferred and posted as Additional District & Sessions Judge, Udhampur vice Shri M.K.Sharma.
5. Shri Sanjeev Kumar Bhagat, PO J&K Industrial Tribunal Labour Court is repatriated from deputation and is posted as Principal District & Sessions Judge, Kulgam Vice Shri Mohan Singh Parihar.
6. Sh. Kishore Kumar Bhagat, Principal District & Sessions Judge, Poonch, is transferred and posted on deputation as Presiding Officer, J&K Labour and Industrial Tribunal vice Sh. Sanjeev Kumar Bhagat.
7. Ms. Bala Jyoti, President Divisional Consumers Protection Forum, Jammu is repatriated from deputation and is posted as Additional District Judge(Bank Cases), Jammu against the vacant post.
8. Sh. Subash Chander Gupta, 2<sup>nd</sup> Additional District and Sessions Judge, Jammu is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Srinagar vice Shri Sham Lal Lalhal.

*Andarup*

9. Sh. Mohd. Yousuf Wani, Principal District and Sessions Judge, Pulwama is transferred and posted on deputation as President, Divisional Consumer Protection Forum, Srinagar against the vacant post.
10. Sh. Sanjay Parihar, Principal District and Sessions Judge, Leh is transferred and posted as Additional Sessions Judge, Anti-Corruption, Jammu vice Shri Jaffer Hussain Beig.
11. Sh. Mohd. Ali Khan, Principal District and Sessions Judge, Bandipora is transferred and posted as Additional District & Sessions Judge, Rajouri against the vacant post.
12. Mrs. Nighat Sultana, Additional District Judge(Matrimonial Cases), Jammu is transferred and posted as 2<sup>nd</sup> Additional District & Sessions Judge, Jammu vice Shri Subash Chander Gupta.
13. Shri Syed Tauqeer Ahmad, Principal District & Sessions Judge, Ganderbal is transferred and posted as Principal District & Sessions Judge, Budgam vice Shri Shazad Azeem.
14. Shri Shahzad Azeem, Principal District & Sessions Judge, Budgam is transferred and posted as Principal District & Sessions Judge, Pulwama vice Shri Mohd. Yousuf Wani.
15. Shri Jaffer Hussain Beig, Additional Sessions Judge, Anti-Corruption, Jammu is transferred and posted as Principal District & Sessions Judge, Poonch vice Shri Kishore Kumar Bhagat.
16. Shri Mohan Singh Parihar, Principal District and Sessions Judge, Kulgam is transferred and posted on deputation as President, Divisional Consumer Protection Forum, Jammu vice Ms. Bala Jyoti.
17. Shri Sham Lal Lalhal, 1<sup>st</sup> Additional District and Sessions Judge, Srinagar is transferred and posted as Additional District Judge(Matrimonial), Jammu vice Mrs. Nighat Sultana.
18. Shri Mohd. Ashraf Malik, Additional District and Sessions Judge, Anantnag is transferred and posted as Principal District and Sessions Judge, Ganderbal vice Shri Syed Tawqeer Ahmad.
19. Shri M.K.Sharma, Additional District and Sessions Judge, Udhampur is transferred and posted as Principal District

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and Sessions Judge, Bhaderwah vice Shri Brij Mohan Gupta.

20. Shri Madan Lal, 2<sup>nd</sup> Additional District and Sessions Judge, Srinagar is transferred and posted on deputation as Judicial Member J&K Special Tribunal, Jammu against the vacant post.
21. Shri Yash Pal Kotwal, 3<sup>rd</sup> Additional District and Sessions Judge, Srinagar is transferred and posted as Principal District & Sessions Judge, Reasi vice Shri Rajesh Sekhri.
22. Shri Haq Nawaz Zargar, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as Principal District & Sessions Judge, Bandipora vice Shri Mohd. Ali Khan.
23. Shri Tahir Khursheed Raina, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as Principal District & Sessions Judge, Kargil vice Shri Shakti Kumar Gupta.
24. Ms. Shazia Tabasum, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar vice Shri Madan Lal.
25. Shri Tasleem Arief, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as 1<sup>st</sup> Additional District & Sessions Judge, Baramulla against vacant post.
26. Ms. Sonia Gupta, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as Additional District & Sessions Judge, Kathua against vacant post.
27. Shri Rajinder Sapru, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar vice Shri Yashpal Kotwal.
28. Shri Naseer Ahmad Dar, temporarily appointed as District Judge vide Government Order No. 914-LD(A) of 2013 dated 14.03.2013 is posted as Additional District & Sessions Judge, Anantnag vice Shri Mohd. Ashraf Malik.
29. Shri Muzaffar Iqbal Qureshi, District Judge, recommended for compulsory retirement, shall remain attached with

*Madan Lal*

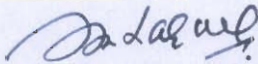
Registrar Judicial High Court Wing, Srinagar till further orders.

30. S/Shri Brij Mohan Gupta, and Shakti Kumar Gupta, District Judges, recommended for compulsory retirement, shall remain attached with Registrar Judicial High Court Wing, Jammu till further orders.

**Note:-**

1. All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.
2. Officers sent on deputation shall report to concerned Registrar Judicial till their deputation order is received from the Government.

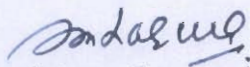
**By Order**

  
(Suresh Kumar Sharma)  
Registrar General

No: 5683-5690/G.S  
Copy to the:-

Dated: 08-08-2013

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K.  
.....for information of His Lordship.
3. Secretary to Govt., Deptt. of L,J&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
..... for information.
6. All Principal District & Sessions Judges,  
.....for information and n/a.
7. Concerned Judicial Officers \_\_\_\_\_  
.....for information & necessary compliance.
8. Incharge NIC for uploading the same on website.
9. Office file.

  
Registrar General